

OFFICE OF THE DISTRICT & SESSIONS JUDGE : EAST DISTRICT  
KARKARDOOMA COURTS: DELHI

ORDER

The Internal Complaints Committee to examine the Complaints of Sexual Harassment against the Women Employees, East District, Karkardooma Courts, Delhi is hereby re-constituted consisting of the following, with immediate effect:

- |   |                   |
|---|-------------------|
| 1. Ms. Nisha Saxena, Judge In-Charge, Mediation               | Presiding Officer |
| 2. Sh. Nipun Awasthi, ACJ(East)                               | Secretary         |
| 3. Dr. Renu Malik, MBBS, MD                                   | Member            |
| 4. Sh. Umesh Chand Sharma, Sr. J.A./Incharge, Genl. Br.(East) | Member            |
| 5. Ms. Sarika, JA, Leave Section, Admn. (East)                | Member            |

  
(Rakesh Tewari) 22/2

District & Sessions Judge: East District  
Karkardooma Courts, Delhi.

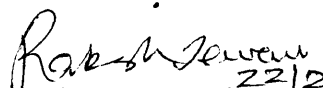
1233-1238

No. \_\_\_\_\_/D&SJ (East)/KKD/Delhi

Dated 23/2/18

**Copy forwarded for information and necessary action to:**

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers, East District, Karkardooma Courts, Delhi.
4. All the Branch In-Charges, East District, Karkardooma Courts, Delhi.
5. Concerned file.
6. Guard file.

  
District & Sessions Judge: East District  
Karkardooma Courts, Delhi.